NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (CAA) No.10/Chd/Hry/2017

ı	ln	tl	he	ma	tter	of:
						• • •

Kajaria Securities Pvt. Ltd.Transferor/Petitioner No.1

And

Kajaria Ceramics Limited.Transferee/Petitioner No.2

Present: Mr. Vaibhav Sharma, Advocate with Ms. Salina Chalana,

Advocate for the Applicant Companies.

Due to paucity of time, the matter cannot be taken up today. List the matter on 18.12.2017 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 21, 2017.